

ORDER

As per Hon'ble High Court letter no. 20261/Estt./E-3/DHC dated 17.11.2022, Competent Authority on the recommendation of Hon'ble Working Conditions and Welfare Committee for staff of High Court and District Courts pleased to grant the payment of Hard Posting Allowance to the staff of this office working in the Hon'ble High Court of Delhi in diverted capacity as per the approved rate and further, pleased to direct to pay the above allowance to the eligible officials at the earliest. List of such officials is annexed as Annexure 'A'.

In compliance of the above order, it is directed that Hard Posting Allowance be paid to the eligible officials whose salary is disbursed from Central District, THC and whose names are mentioned in the list as Annexure 'A' w.e.f. 17.11.2022.

9
24-12-22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 12/691-735 Accts.320/HPA/2022

Dated: 03 JAN 2023

Copy forwarded for information and necessary action to:

1. The Registrar General, Delhi High Court, New Delhi.
2. The Joint Registrar (Estt.-I), Delhi High Court, New Delhi.
3. PS to Ld. Principal District & Sessions Judge (HQs), Delhi, Room No. 302-A, THC, Delhi.
4. All Ld. Principal District & Sessions Judges (HQs), West (THC), New Delhi (PHC), East, North-East & Shahadra (KKD), South and South East, (Saket), North & North-West & Outer (Rohini), South-West (Dwarka).
5. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts, New Delhi.
6. The Deputy Secretary (Law, Justice & LA), Department of Law, Justice & LA, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
7. The Deputy Secretary, Finance (Budget), Govt. of NCT of Delhi, 4th Level "A" Wing, Delhi Secretariat, New Delhi.
8. All Drawing & Disbursing Officers, West (THC), New Delhi (PHC), East, North-East & Shahadra (KKD), South and South East, (Saket), North & North-West & Outer (Rohini), South-West (Dwarka).
9. The Pay & Accounts Officer, PAO-VI, Tis Hazari, Delhi.
10. Accountant General (Audit), AGCR Building, New Delhi - 02.
11. The Branch Incharge, Administration Branch - II, Central, THC, Delhi.
12. Official Concerned.
13. Dealing Official, Service Book, Room No. 114, THC.
14. Website committee for uploading the same on LAYERS.

DRAWING & DISBURSING OFFICER (HQ)
TIS HAZARI COURTS, DELHI

Annexure 'A'

LIST OF OFFICIALS OF THE OFFICE OF THE PRINCIPAL DISTRICT
SESSIONS JUDGE (HO), DELHI WORKING IN THIS COURT ELIGIBLE TO
GET BASEMENT ALLOWANCE

S.NO.	Name and designation of the official	Place of posting	Emp. Code	Remarks
1.	Mr. Kashagra Chaturvedi, SJA	Criminal-II	13168	
2.	Mr. Mahender, SJA	Criminal-IV	12508	
3.	Mr. Sanjay Kumar, JJA	Copy (Original) Branch	50541970	
4.	Ms. Chitra	Civil-III Branch	24589516	
5.	Mr. Bed Prakash Lal	Civil-I Branch	13288 (64169191)	Posted since 01.09.2022